

(B)

28/4/18

Mr. R. S. Salye, Counsel to applicant.
Mr. M. Godere prays to Mr. Vineel Mathur,
to respondents.

Counsel to the parties
prays to time to argue. List on Monday
the 26/4/18 to arguments.

Two

26/4/18

Dr. K. B. SURESH
Judicial Member

Mr. H. S. Seethewar, Counsel to applicant.
Mr. M. Godere prays to Mr. Vineel
Mathur, to respondents.

Heard.

The learned counsel to
the applicant seeks to withdraw this
OA on the ground that he wanted to
approach the Industrial Tribunal. He is
permitted to do so. The OA is dismissed with
withdrawal.

Dr. K. B. SURESH
Judicial Member

8
4/5/18

3/5